

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**NORTH-WEST DISTRICT, ROHINI COURTS, DELHI**

**ORDER**


The following officials are being attached with Sh. Vijay Kumar Dahiya, the Ld. ADJ+MACT/Chairman of Election Committee (RCBA Election 2023-2025), Rohini Courts, Delhi to assist the committee apart from their regular duties with immediate effect till completion of Election Process:-

S.NO	NAME OF OFFICIAL(S)	Deputed as
1	Sh. Vijay Kumar S/o Sh. J.R. Verma (E.C.-13283) SJA/Branch In-charge in Stationary Branch, Rohini Courts, Delhi	Nodal Officer, Election Committee (RCBA Elections 2023-2025)
2	Sh. Manish Dabas S/o Sh. Siree Pal (E.C.-35809904) Junior Judicial Assistant in Computer Branch (NW), Rohini Courts, Delhi	For scrutiny and preparation of Electoral Roll
3	Ms. Binny W/o Sh. Deepak Gupta (E.C.-68175026) Junior Judicial Assistant in General Branch-I (NW), Rohini Courts, Delhi	
4	Sh. Deepak Mahandra S/o Sh. Mahender Kumar (E.C.-12306801) Judicial Assistant in Administration Branch-I&II (NW), Rohini Courts, Delhi	

The abovesaid officials are directed to mark their attendance in their respective court/branches and after completion of the abovesaid work of RCBA Election (2023-2025), they shall report back for duty at their previous place of posting without any further directions.

**NOTES :**

1. Non-compliance of the order or proceeding on leave, shall be considered deliberate insubordination and disciplinary action shall be taken as per Rules.

  
(VIMAL KUMAR YADAV)  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI,

No.F2(Z)/Admn.(NW)/RC/2023


13072-13097

Date

17/04/2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. Ld. Judicial Officers/Officer Incharges concerned, Rohini Courts, Delhi.
3. Ld. Chairman, Election Committee, RCBA, Rohini Courts, Delhi.
4. Ld. Officer Incharge, Accounts Branch (North-West), Rohini Courts, Delhi.
5. The St. A.O.(J)/A.O. (J), Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
6. The Record Officer (RTI), Rohini Courts, Delhi.
7. The Official(s) concerned.
8. The Dealing Official, Personal File, Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
9. The Dealing Official, ACR (Cell), Tis Hazari Courts, Delhi
10. The Web-Site Committee, Tis Hazari Courts, Delhi.
11. The Dealing Official, Server Room, Rohini Courts /Tis Hazari Court, Delhi.
12. Personal office of the undersigned.
13. The Facilitation Centre, Rohini Courts, Delhi.
14. The Dealing Official, LAYERS Seat, Rohini Courts/Tis Hazari Courts, Delhi For uploading on Centralized website through LAYERS.

  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI,